

Annexure – 7

Name of the corporate debtor: **M/s Ethnic Tobacco (India) Limited**

Date of commencement of Liquidation 27.03.2023

List of Stakeholders as on 29.11.2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Office	Yes	26.04.2023	12,47,14,791.00	12,47,14,791.00	Statutory Dues	No	3.02%	NA	NA	NA	NA	
2	GST, Guntur	Yes	28.04.2023	22,70,13,278.00	22,70,13,278.00	Statutory Dues	No	5.50%	NA	NA	NA	NA	
	Totoal	2		35,17,28,069.00	35,17,28,069.00			8.52%				-	